

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No. 1061 of 2021

Global Service Agency, represented through its Proprietor Neha Kumari
... .. Petitioner

Versus

1. The State of Jharkhand
2. The Secretary, Department of Urban Development & Housing,
Government of Jharkhand, Ranchi
3. The Commissioner, Dhanbad-cum-Chairman, Dhanbad Municipal
Corporation, Dhanbad Respondents

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Vishal Kumar Trivedi, Advocate
For the Respondent Nos.1 & 2 : Ms. Jayshree Akhouri, AC to GP-I
For the Respondent No. 3 : Mr. Indrajit Sinha, Advocate

03/07.09.2021 The present writ petition is taken up today through Video conferencing.

Mr. Vishal Kumar Trivedi, the learned counsel for the petitioner, prays for withdrawal of the present writ petition.

Ms. Jayshree Akhouri, AC to GP-I appearing on behalf of the respondent nos. 1 and 2 as well as Mr. Indrajit Sinha, the learned counsel for the respondent no. 3, have no objection to the same.

In view of the said prayer of the learned counsel for the petitioner, the writ petition is dismissed as withdrawn.

(Rajesh Shankar, J.)

Manish